

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

[Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Regulations, 2017)]

For the attention of the Stakeholders of Providence Equity Advisors India Private Ltd.

1.	Name of Corporate Person	Providence Equity Advisors India Private Ltd.													
2.	Date of Incorporation	April 12, 2007													
3.	Authority under which corporate person in incorporated/ registered	Registrar of Companies, Delhi													
4.	Corporate Identity Number/ Limited Liability Identity Number of corporate person	U67110DL2007PTC183974													
5.	Address of the registered office and principal office (if any) of corporate person	S-217, Ground Floor, Panchsheel Park New Delhi South Delhi DL 110017													
6.	Liquidation commencement date of corporate person	April 20, 2020													
7.	Name, address, e-mail address, telephone number and the registration number of the liquidator	<table><tr><td>Name</td><td>CS Vekas Kumar Garg</td></tr><tr><td>Address</td><td>D-4 B, First Floor, Ramprastha, Near Raghunath Temple, Ghaziabad, Uttar Pradesh Pin – 201011</td></tr><tr><td>Telephone No.</td><td>91 9999148006</td></tr><tr><td>Mobile No.</td><td>91 9999148006</td></tr><tr><td>E-mail id</td><td>Vikasgarg_k@outlook.com</td></tr><tr><td>IP Registration Number:-</td><td>IBBI/IPA-002/IP-N00738/2018-2019/12291</td></tr></table>		Name	CS Vekas Kumar Garg	Address	D-4 B, First Floor, Ramprastha, Near Raghunath Temple, Ghaziabad, Uttar Pradesh Pin – 201011	Telephone No.	91 9999148006	Mobile No.	91 9999148006	E-mail id	Vikasgarg_k@outlook.com	IP Registration Number:-	IBBI/IPA-002/IP-N00738/2018-2019/12291
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8.	Last date for submission of claims	May 31, 2020 <i>(See Note as below)</i>													

Note – There is a situation of COVID-2020 & lock-down situation in the country. Due to this, there has been delay of 11 days in making this Public Announcement. Correspondingly, the last date for submission of claims has been extended to 11 days. The Stakeholders are requested to take note of the same. In case of any difficulty in furnishing the claims, the stakeholders may write an E-mail to Liquidator at the contact details as provided at Sr. No. 7

Notice is hereby given that the Providence Equity Advisors India Private Limited has commenced voluntary liquidation on April 20, 2020

The stakeholders of Providence Equity Advisors India Private Limited are hereby called upon to submit a proof of their claims, on or before May 31, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

CS. Vekas Kumar Garg
Liquidator
Regd. No. IBB/PA-002/IP-N00738/
2018-2019/12291



CS Vekas Kumar Garg

Date: May 06, 2020
Place: Ghaziabad